[شری عبدالغنی ڈار (گوڑگاؤں) : ادھیکش مہودے - میرا پوائنٹ آف آرڈر ہے - اسپیکر کی دو پوزیشن ہوتی ہیں - ایک تو اسپیکر کی طرح پر اور دوسری ایز اے ممبر آف دی پارلیامینٹ آر اسمبلی - ہر ایک آدمی قسم لیتا ہے کہ وہ آئین اور ہندوستان کی وفاداری کا یقین دلاتا ہے - بیشک اسپیکر کو کافی اختیار ہیں - لیکن آپ اس پر غور فرمائیے کہ کیا انہوں نے ایز اے ممبر ٹھیک پوزیشن لی کہ اسمبلی کو دو مہینے کے لئے سسپینڈ کر دیا پنجاب کے بجٹ کو روک کر - کیا انہوں نے اس طرح سے پنجاب کو نقصان نہیں پہنچایا- میری آپ سے عرض ہے کہ آپ کوئی رولنگ دیجئے کہ ایز اے ممبر کیا ان کو حق تھا ایسا کرنے کا اور کیا ان کو اسمبلی چلانا نہیں چاہئے تھا -]

MR. SPEAKER : We have already gone on to the next item. We are not going back to 'Punjab' now. The hon. Member may resume his seat.

12.32 Hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER CENTRAL EXCISES AND SALT ACT AND NOTIFICATIONS UNDER CUSTOMS ACT

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): I beg to lay on the Table—

(1) A copy each of the following Notifications under section 159 of the Customs Act, 1962 and 38 of the Central Excises and Salt Act, 1944 :—

(i) The Customs and Central Excise Duties Export Drawback (General) Twenty-fourth Amendment Rules, 1968, published in Notification No. G.S.R. 403 in Gazette of India dated the 2nd March, 1968.

(ii) The Customs and Central Excise Duties Export Drawback (General) Twenty-fifth Amendment Rules, 1968, published in Notification No. G.S.R. 404 in Gazette of India dated the 2nd March, 1968.

(iii) The Customs and Central Excise Duties Export Drakback (General) Twenty-sixth Amendment Rules, 1968, published in Notification No. G.S.R. 405 in Gazette of India dated the 2nd March, 1968.

(iv) The Customs and Central Excise Duties Export Drawback (General) Twenty-seventh Amendment Rules, 1968, published in Notification No. G.S.R. 406 in Gazette of India dated the 2nd March, 1968.

(v) The Customs and Central Excise Duties Export Drawback (General) Twenty-eighth Amendment Rules, 1968, published in Notification No. G.S.R. 407 in Gazette of India dated the 2nd March, 1968. [*Placed in Library. See* No. LT—405/68]

(2) A copy each of the following Notifications under section 159 of the Customs Act, 1962 :—

(i) G.S.R. 365 published in Gazette of India dated the 24th February, 1968.

(ii) G.S.R. 366 published in Gazette of India dated the 24th February, 1968.

[*Placed in Library. See* No. LT—390/68]